

PERMANENT DEDICATED VIDEO-CONFERENCING (VC) ROOM IN THE ADR CENTRE IN THE DISTRICT/TALUK COURT COMPLEXES OR DLSA OFFICE AND INFORMATION ABOUT CASES PERTAINING TO CHILD TRAFFICKING PENDING IN THE STATE OF SIKKIM.

SL.NO.	NAME OF THE DISTRICT	VIDEO-CONFERENCING ROOM	CHILD TRAFFICKING CASES PENDING
1	Gangtok	Permanent Dedicated video-conferencing in District/Taluk available.	Nil
2	Gyalshing	Permanent Dedicated video-conferencing in District/Taluk available.	Nil
3	Namchi	Permanent Dedicated video-conferencing in District/Taluk available.	Nil
4	Mangan	Permanent Dedicated video-conferencing in District/Taluk available.	Nil
5	Pakyong	District recently created. (Infrastructure not set up)	Nil
6	Soreng	District recently created. (Only Court of Civil Judge-cum-Judicial Magistrate functional)	Nil

Prepared and verified by:

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